

OFFICE OF THE DISTRICT JUDGE,
UTTAR DINAJPUR AT RAIGANJ
ENGLISH DEPARTMENT

Order No. 119

Dated : 16.08.2020

It is notified for all concerned that since the Presiding Judicial Officer of the Court of the Additional District and Sessions Judge, Fast Track Court, 2nd, Raiganj has been detected SARS-CoV2 positive by Raiganj Government Medical College, West Bengal vide Test Report bearing ICMR ID 27954483 read with SRF ID 1931100020929 dated 14.08.2020 and the test reports of staff attached to his Court being the primary close contacts of the said Presiding Judicial Officer are yet to receive, the physical functioning of the said Court shall be held in very limited form to the extent of only extremely urgent matters in the Court room of the Additional District & Sessions Judge, FTC, 1st Court, Raiganj on and from 17.08.2020 until further order as per working schedule of August, 2020.

The Presiding Judicial Officer of the Court of the Additional District & Sessions Judge, FTC, 1st Court, Raiganj, who is already in charge of the Court of the Additional District & Sessions Judge, FTC, 2nd Court, Raiganj, in addition to her own from 14.08.2020, shall continue till resuming charge of the Presiding Judicial Officer of the Court of the Additional District & Sessions Judge, FTC, 2nd Court, Raiganj. Staff attached to the Court of the ADJ, FTC, 1st Raiganj, in addition to their own, shall perform the duty of the staff of the ADJ, FTC, 2nd Court till receipt of the test reports of the latter from the Raiganj Government Medical College, West Bengal.

Inform all concerned.

Sd/- Ajay Kumar Gupta
District Judge,
Uttar Dinajpur at Raiganj

MEMO NO. 1161 (37)/G DATED : 16.08.2020

Copy forwarded for information and taking necessary action to :-

1) The Court of the District Judge, Uttar Dinajpur at Raiganj 2-3-4-5) The Additional District & Sessions Judge, 1st/2nd, Raiganj/Islampur 6-7-8-9) The Additional District & Sessions Judge, Fast Track Court, 1st/2nd, Raiganj/Islampur 10-11) The Assistant Sessions Judge-cum-Civil Judge, Sr. Division, Rgj/Isl 12-13-14) The Chief Judicial Magistrate, Uttar Dinajpur at Raiganj/ACJM, Raiganj/Islampur 15) The Secretary, DLSA, Uttar Dinajpur at Raiganj 16-17-18-19) The Judicial Magistrate, 1st/2nd Raiganj/Islampur/The Principal Magistrate, JJB, U/D 20) The Civil Judge, Jr. Division, Additional Court-cum-JM, Rgj. 21) The Civil Judge, Jr. Division, Raiganj/Islampur, 23-24) The Civil Judge, Probationary, Raiganj/Islampur, 25-34) The Judge-in-charge of Nezarat/Accounts/Copying Civil/Copying Criminal/ DRR/Forms & Stationery, Civil Courts, Raiganj/Islampur, 35-36) The Nodal Officer under eCourts Project, Uttar Dinajpur Judgeship, Raiganj/Islampur. 37) The System Assistant under eCourts Project, Uttar Dinajpur at Raiganj for uploading in the official website of Uttar Dinajpur Judgeship.

Sd/- Ajay Kumar Gupta,
District Judge, Uttar Dinajpur

MEMO NO. 1162 (8)/G DATED : 16.08.2020

Copy forwarded for information and taking necessary action to :-

1) The DM, Uttar Dinajpur 2-3) The Superintendent of Police, Raiganj/Islampur 4) The CMOH, UD 5-6) The President/Secretary, Uttar Dinajpur District Bar Association, Raiganj, 7-8) The PP/The GP, Uttar Dinajpur,

Sd/- Ajay Kumar Gupta,
District Judge, Uttar Dinajpur